GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS RAJYA SABHA

UNSTARRED QUESTION NO. 133

ANSWERED ON 21.07.2025

GRIEVANCE REDRESSAL UNDER MINISTRY OF MINORITY AFFAIRS

133: SHRI MUZIBULLA KHAN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the mechanism available for the redressal of grievances by minority beneficiaries under various schemes; and
- (b) the number of complaints received, resolved, and pending during the last three years?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a) Minority beneficiaries under various Government schemes may access grievance redressal mechanisms through the Centralized Public Grievance Redressal and Monitoring System (CPGRAMS), as well as by post and by e-mail.

(b) The details of public grievances received, disposed, and pending during 2022-23, 2023-24 and 2024-25 as per CPGRAMS portal are as under:

Year	Public grievances								
	received d	uring the	disposed	during	the	pending	at the	end	of
	year		year			year			
2022-23	2520		2380			140			
2023-24	2860		2580			280			
2024-25	3481		3335			146			
